

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
SHRAVAN MEDISALES PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	SHRAVAN MEDISALES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/03/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC)-Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52399PN2009PTC133660
5.	Address of the registered office and principal office (if any) of corporate debtor	1002 Sadashiv Peth Store 1, Brahman Karyalaya, Pune 411030 Maharashtra India
6.	Insolvency commencement date in respect of corporate debtor	01.08.2022 (Date of Pronouncement). However the Order was conveyed on 04.08.2022
7.	Estimated date of closure of insolvency resolution process	180 days from date of commencement of Insolvency i.e., 31.01.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Udaykumar Bhaskar Bhat IBBI/IPA-001/IP/P-01425/2018-2019/12234
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-304, Goldville, Dange Chowk, Aundh Ravet Road, Thergaon, Pune-411033 udaybhat2805@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-304, Goldville, Dange Chowk, Aundh Ravet Road, Thergaon, Pune-411033 lrp.shravanmedisales@gmail.com
11.	Last date for submission of claims	18.08.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) No information available about existence of such Creditors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address:NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHRAVAN MEDISALES PRIVATE LIMITED** on **01.08.2022**.

The creditors of **SHRAVAN MEDISALES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **18.08.2022** [falling fourteen days from the appointment of the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of : Udaykumar Bhaskar Bhat  
Interim Resolution Professional  
Date and Place : 05.08.2022 Pune